

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 09-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 10121/2016 (NOTICE) IA/2/2015 IA/1/2015 IA/3/2015		Sri R Gurudev Vs Smt Gangamma	Sri.S.A.Khadri and Ume Hanee A
2	R.A. 10055/2019 (NOTICE) IA/1/2017		Bhagyamma Vs Anjinamma	Y.S.Ramesh
3	A.I.R 10008/2020 (NOTICE)		MUNIYAPPA - DEAD BY LRS SMT JAYAMMA Vs YALLAPPA (DRIVER)	PP
4	A.I.R 10009/2020 (NOTICE)		SHIVAKUMAR - DEAD BY HIS LRS SMT. PADMAVATHAMMA Vs B.V.MARIYAPPA (DRIVER)	PP
5	R.A. 10019/2020 (NOTICE) IA/1/2020 IA/2/2020		SMT. SUMITHRA Vs SMT. M. MUNILAKSHMAMMA	SRI. RAVI.M
6	P and SC 10054/2020 (HEARING)		SMT. UMAVATHI.G Vs NIL	SRI. G.T. RAVIKUMAR
7	M.C. 10018/2020 (EVIDENCE.) IA/1/2015		Smt Nagarathnamma Vs Sri Munukrishnappa	Sri Keshava Murthy, Sri M Chandrashekar
8	M.V.C. 402/2015 (EVIDENCE.)		NALINI Vs PUSHPA H.J.	RAVI. M.
9	M.C. 10097/2020 (EVIDENCE.) IA/1/2017		Hulukadi gowda Vs Anitha	ravi.m
10	M.C. 10031/2020 (EVIDENCE.) IA/1/2017		Nagarjuna N @ N Arjun Vs S.Uma @ Umamaheshwari	NARASIMHAMURTHY
11	M.V.C. 32/2018 (EVIDENCE.)		Channe Gowda Vs National Insurance Company Ltd.	
12	P and SC 10012/2020 (EVIDENCE.)		Pushpalatha Vs -Nil-	Nagegowda
13	M.C. 10083/2020 (EVIDENCE.) IA/1/2018		Ambika.K.V Vs Krishnamurthy @ Hemanth	Aiahalli Krishnamurthy.
14	M.C. 10065/2020 (EVIDENCE.) IA/1/2019		Chaithra.T.V. Vs Srikanth.R.	H.M.MANJUNATH

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Cause List Date: 09-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 28/2019 (EVIDENCE.)		Srinivasa T.R. Vs Cholamandalam MS Genral Insurance Company Rep. by General Manager	T.H. Chikkamare Gowda
16	G and WC 10007/2020 (EVIDENCE.) IA/1/2019		Jayaram S.H. Vs Chaithra.Y.G.	N.MOHAN
17	M.A. 10044/2019 (EVIDENCE.) IA/1/2014		Sri Honnagangaiah Vs Smt Susheelamma	Sri Rajanna
18	M.V.C. 26/2020 (EVIDENCE.)		Padma . Vs Abdul Kalid @ Mohammad Khalid	
19	M.A. 10060/2019 (ARGUMENTS) IA/1/2014		Smt M Radha Vs Smt J A Vijayalaxmi	BSM
20	P and SC 10059/2020 (FIRST HEARING)		Smt. Lakshamma Vs Smt.Gowramma	S.A KHADRI
21	R.A. 10187/2016 (JUDGEMENT.) IA/2/2016 IA/3/2016		Eshwarappa Vs Papaiah	T.Shesbagiri Rao
Cases listed below are adjourned due to Covid 19				
22	M.V.C. 100/2019 (SUMMONS)	18-12-2020	SHARATH KUMAR.N Vs M/S ROYAL SUNDARAM GENERAL INSURANCE CO. LTD.,	
23	M.V.C. 17/2020 (NOTICE)	18-12-2020	R.Janardhan Vs The General Manager, Chola General Insurance Company	
24	EX 10018/2017 (NOTICE)	18-12-2020	Kum Bhuvana Minor Rep by H.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu
25	EX 10019/2017 (NOTICE)	18-12-2020	Kum H.Dharshini Minor Rep by N.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu
26	EX 10020/2017 (NOTICE)	18-12-2020	Dhanalakshmi Vs Madhusudhan	V.Mohan Babu
27	EX 10021/2017 (NOTICE)	18-12-2020	N.Huchappa @ Hanumaiah Vs Madhusudhan	V.Mohan Babu

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Cause List Date: 09-11-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	EX 10029/2017 (NOTICE)	18-12-2020	Anusuya Vs Lakshmana	C.Govindaraju
29	EX 10009/2019 (NOTICE)	18-12-2020	Nagaraju.M. @ Nagaraja Vs Mahesha.D.A.	GANGAIAH
30	R.A. 10014/2019 (NOTICE) IA/1/2019	18-12-2020	Venkataswamy Vs Narasimhamurthy	S.VENUGOPALA
31	R.A. 10016/2019 (NOTICE) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	18-12-2020	Tharadevi @ Shankaramma Vs Rajamma	Syed Khaleel Pasha
32	EX 10024/2019 (NOTICE)	18-12-2020	Muniraju Vs N.Santhosh Kumar	V. Mohan Babu
33	EX 10025/2019 (NOTICE)	18-12-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Venkatesh	K.R.Narendrakumar.
34	EX 10026/2019 (NOTICE)	18-12-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Raju	K.R.Narendrakumar.
35	EX 10027/2019 (NOTICE)	18-12-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Narendra Babu	K.R.Narendrakumar.
36	EX 10028/2019 (NOTICE)	18-12-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Krishnappa	K.R.Narendrakumar.
37	EX 10029/2019 (NOTICE)	18-12-2020	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Nagaraju	K.R.Narendrakumar.
38	EX 10055/2019 (NOTICE)	18-12-2020	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Prasanna Kumar	K.R.Narendrakumar.
39	R.A. 10074/2019 (NOTICE) IA/1/2018	18-12-2020	Nanjesh Vs Subbalaah	T.N.Prasanna Kumar

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrashekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Cause List Date: 09-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	EX 10062/2019 (NOTICE)	18-12-2020	M/s SHRIRAM CITY UNION FINANCE LIMITED REP BY ITS GPA HOLDDER Mr.A.L UMESH Vs MANJUNATHA	K.R. NARENDRA KUMAR
41	M.C. 10137/2020 (NOTICE) IA/1/2019	18-12-2020	Venugopal.V. Vs Nagaveni.D.L.	Asadulla Khan
42	M.C. 10138/2020 (NOTICE) IA/1/2019	18-12-2020	Karthika.K. Vs Pavithra Gowtham.N.S.	G.T.Ravikumar
43	EX 10070/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MAHESH. S.A.	SRI. SANTHOSH.M
44	EX 10071/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. PRABHU	SRI. SANTHOSH.M
45	EX 10073/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. MUNIKRISHNA	SRI. SANTHOSH.M
46	EX 10075/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. RAMANJINAPPA.N	SRI. SANTHOSH.M
47	EX 10078/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. CHANDRA SHEKHARA	SRI. SANTHOSH.M
48	EX 10084/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MR. NARASAPPA.S	SRI. SANTHOSH.M
49	EX 10085/2019 (NOTICE)	18-12-2020	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs MRS. RATHNAMMA	SRI. SANTHOSH.M
50	M.V.C. 120/2019 (NOTICE)	18-12-2020	DODDAIAH.G Vs SRI. N.T. NAGESHA	SRI. GANAIAH


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 09-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	EX 10002/2020 (NOTICE)	18-12-2020	Arjun.K. Vs S.Anilkumar	GANGAIAH
52	M.V.C. 6/2020 (NOTICE)	18-12-2020	LAKSHMAMMA Vs REVANNA V.	RAGHAVENDRA B.
53	R.A. 10007/2020 (NOTICE)	18-12-2020	SMT. PARVATHAMMA Vs SMT. KRISHNAMMA	SRI. T.N. BALAJI
54	M.C. 10036/2020 (NOTICE)	18-12-2020	Kiran Vs Kala.P.C.	Alahalli K.M.Krishna Murthy
55	R.A. 10012/2020 (NOTICE) IA/1/2020	18-12-2020	SMT. KAMALAMMA ALIAS THIMMAKKA- SINCE DEAD BY HER LRS H.C. RAJANNA Vs HUCCHAPPA -DEAD BY LRS D.1-A SMT. LAKSHMIDEVAMMA	SRI.Y.S. RAMESH
56	EX 10005/2020 (NOTICE)	18-12-2020	M/S INDIA INFOLINE FIANCE LTD REP BY ITS OFFICER MR. AKHIL.P Vs M/S LAXMI POWRLOOM UNIT	KRS. LAW ASSOCIATED
57	EX 10006/2020 (NOTICE)	18-12-2020	M/S KAPIL CHITS-K- PVT. LTD REP BY ITS LEGAL OFFICER SRI. T. PRASAD Vs SRI. SIDDAIAH	SRI. PAWADE GOWDA
58	R.A. 10013/2020 (NOTICE)	18-12-2020	SRI. VEERAPPA Vs SRI. P. NARASIMHAIAH	SRI. H.M. MANJUNATH
59	M.C. 10159/2020 (NOTICE) IA/1/2017	18-12-2020	Poornima S Vs Sravan Kumar Polisetty	N.Ramesh
60	M.C. 10186/2020 (NOTICE) IA/1/2015	18-12-2020	Sri Shyju Abraham Vs Mrs Marina John Vargies	Venkata Reddy C.L


 IV Addl. District & Session Judge
 Bangalore Rural District Sit at
 Doddaballapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 09-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CRLA 10005/2020 (HEARING) IA/1/2020		Rajesh.M Vs State by Doddaballapura Rural P S	D.M.Renukarmurthy
TO HEAR ON QUANTUM OF PUNISHMENT				
2	SC 10006/2015 (JUDGEMENT.)		Hosahalli police station Vs Manjunatha	PP
3	CrI.Misc. 10140/2020 (ORDERS)		SANJAY Vs STATE BY DODDABALLAPURA RURAL, POLICE STATION	SRI. A.M. MAHESHWARAPPA
4	CrI.Misc. 10142/2020 (ORDERS)		Sunandamma (A-4) Vs State by Hosahalli Police Station	GANGAIAH
5	CrI.Misc. 10143/2020 (ORDERS)		Praveen M (A-13) Vs State by Doddaballapura Rural Police Station	Basavaraju N
6	CrI.Misc. 10145/2020 (ORDERS)		Punith Vs State by Doddaballapura Town P S	Bharath Kumar M
7	CrI.Misc. 10147/2020 (ORDERS)		Rajkumar Vs State by Hosahalli P S	GANGAIAH
8	CrI.Misc. 10149/2020 (ORDERS)		Rajashekara Vs State by Doddabelavangala P S	Suresh Kumar N.
9	SC 10041/2018 (CHARGE)		State by Doddaballapura Rural Police Station Vs Chandrappa	Public Prosecutor


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

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Cause list dated: 09.11.2020

**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
MORNING SESSION**

	Case Nos.	Stage	Advocates	
			Plaintiff Advocates	Defendant Advocates
1	O.S.No.138/2006	For Arguments	KSS	TNB
2	O.S.No.198/2006	For Addl. Evidence	KK	MKM
3	O.S.No.135/2007	For Amendment of plaint	C.G.	TNB
4	O.S.No.358/07M 73/2010 & 13/11	For Cross of Pw1, PW2	L.S	SES
5	O.S.No.374/2007	For Cross of DW1	RM	AK, CR
6	O.S.No.118/10	For Objection to I.A		
7	O.S.No.180/2010	For Steps	MBS	BCJ
8	O.S.No.61/2011	For Addl. Evidence	HMM	RBG
9	O.S.No.96/2011	For Steps to D2	SAS	AP
10	O.S.No.146/2011	For Cross of PW1	TNB	ANG, HM
11	O.S.No.250/2011	For Defendant Evidence	BMSP	RM, KR,
12	O.S.No.03/2012	For Further Cross of pw1	MKM	MBS
13	O.S.No.19/2012	For Cross of Pw1	BKGR	MKM
14	O.S.No.137/2012	For Cross of DW 1	SN	BSM
15	O.S.No.28/2014	For Hearing on memo	SN	SSB

AFTER-NOON SESSION

Sl.No.	SCase Nos.	Stage	Advocates	
			Plaintiff Advocates	Defendant Advocates
16	O.S.No.93/2016	For Steps to D9(a)	RM	MKM, AMM
17	O.S.No.223/2016	For Objection to I.A.No.10	BSK	KSR
18	O.S.No.110/2017	For Hearing on Prl. Issues	AK	BLN
19	O.S.No.225/2017	For Hearing on I.A.No.7	BSS	RM, KS
20	O.S.No.276/2018	For Hearing on I.A.No.6, 7	AR	MGV
21	O.S.No.413/2018	For further Cross of PW	DNN	
22	O.S.No.413/2019	For Hearing on I.A.No.2	DAS	RM
23	O.S.No.307/2020	For Hearing on I.A.No.1, 2	KRK	NM
24	O.S.No.329/2020	For Amended plaint	MRS	-
25	O.S.No.337/2020	For Written statement	MKM	HM, BSK
26	O.S.No.397/2020	For compliance	SRH	-
27	O.S.No.405/2020	For Hearing	YSR	-
28	O.S.No.407/2020	For Hearing	AKM	-
29	M.C.No.65/2020	For hearing	M.S	-
30	M.C.No.67/2020	For Hearing	BMS	-

AB
7-11-2020

Place: Doddaballapura
Dated: 07-11-2020

Prl. Senior Civil Judge & JMFC,
Doddaballapura.

Cause List
IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,
DODDABALLAPURA.

15+ 15 Cases listed for Hearing on 09-11-2020

MORNING SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.185/2006	Addl.W/s	TSR	VFK., BSM.,
2	O.S.No.133/2009	W/S	RR	AKM., DMJ., DG., BMB.,
3	O.S.No.206/2009	Objection	RM	KSR., BSM., HMM., KSR., DJ.,
4	O.S.No.344/2012	Hearing	MKM	DAS., GSS., RM., MS., JK., ANL., RBG
5	O.S.No.311/2014	A/Plaint	MMK	BKGR
6	O.S.No.487/2014	Hearing	NM	VC
7	O.S.No.177/2014	Hearing	CSS/DG	SAK., PHS
8	O.S.No.57/2015	Hearing	RMK	RM
9	O.S.No.145/2015	Hearing	PRH	MGV
10	O.S.No.363/2017	Notice	TNN	-
11	O.S.No.66/2018	Hearing	ANL	KSNK
12	O.S.No.44/2018	Hearing	CSS	VV., SK., CS
13	O.S.No.111/2019	Summons	KKG	-
14	O.S.No.243/2014	Arguments	SN	THC., AGP
15	MA.No.14/2020	Summons	ARN	-

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.177/2006	Addl.W/s	TSR	VFK., BSM
2	O.S.No.214/2014	Hearing	SRSP	VKRM., ARN
3	O.S.No.456/2014	Objections	PR	SK., MBS., LS
4	O.S.No.235/2015	Notice	VT	USK
5	O.S.No.401/2017	Hearing	VMV	CG., GMM
6	O.S.No.334/2017	Hearing	RM	ARN
7	O.S.No.109/2018	Hearing	BSV	MGV
8	O.S.No.66/2019	Hearing	VM	MJ., VSKP
9	O.S.No.197/2019	Hearing	PR	NS
10	O.S.No.9/2019	Objections	NJ	ACM
11	O.S.No.231/2019	Addl.W/s	LR	VR., HGH., SAK., CGR
12	O.S.No.20/2019	Summons	NM	SN
13	O.S.No.50/2019	Objections	DG	BT.,AVM
14	O.S.No.56/2019	Summons	LS	GS.,DG.,BSM
15	O.S.No.89/2020	Objections	BSM	HT

(N.B.Shaikh)

Addl.Senior Civil Judge & JMFC,
Doddaballapura

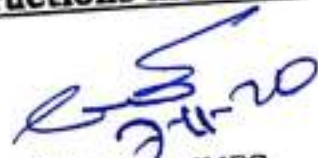
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 09-11-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 309/2009	Fur chief of PW1	TNB	PR
2	OS 463/2013	D/Evidence	SN	RM
3	OS 343/2009	Cross of DW1	RM	MKM
4	OS 319/2014	Cross of DW1	PMN	DMJ
5	OS 17/2006	Cross of DW2	YSR	VKRM, ARN, BSM
6	PCR 26/2020	S/Statement	DMR	-
7	CRIME 281/20	JC	APP	-
8	CC 3172/2020	HEARING	APP	SNS
9	CC 1095/2015	HEARING	RM	RRK
10	FDP 5/2017	HEARING	DG	BSK
11	OS 1/2019	HEARING	RM	NK
12	OS 163/2018	HEARING	JBD	BSM, KNS
13	OS 543/2018	HEARING	BSM	EXPARTE
14	OS 441/2017	HEARING	TNB	LS
15	OS 319/2020	HEARING	ANL	-

AFTERNOON SESSION

1	OS 171/2018	HEARING	MS	EXPARTE
2	OS 105/2012	HEARING	CRG	RM
3	OS 387/2016	HEARING	HM	AKM
4	OS 359/2016	HEARING	BKM	HMM
5	OS 381/2019	HEARING	HM	NC
6	CRL MIS 287/20	HEARING	TSC	ABSENT
7	CRL MIS 179/20	HEARING	NM	ABSENT
8	CC 1689/2020	HEARING	APP	GG
9	CC 1894/2020	HEARING	APP	GG
10	CC 1128/2016	HEARING	APP	-
11	OS 175/2019	HEARING	EM	RM
12	CC 410/2019	HEARING	APP	-
13	CC 1311/2019	HEARING	APP	-
14	CC 997/2019	HEARING	APP	-
15	OS 285/2015	ORDERS	PM	HMM

NOTE: Evidence will be recorded as per the instructions mentioned in the modified SOP dated 18.09.2020



Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 18-09-2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 09.11.2020**

AFTERNOON SESSION

Sl. No.		STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 78/2007	HEARING	KNV	LM
2	O.S 94/2005	HEARING	MKM	TNB
3	O.S 368/2008	HEARING	HAMP	MDS
4	O.S 404/2008	HEARING	BKM	-
5	O.S 462/2017	HEARING	VC	-
6	O.S 390/2017	HEARING	VC	-
7	O.S 4/2018	HEARING	SN	DNN
8	O.S 26/2018	HEARING	BKM	BSK
9	O.S 200/2018	HEARING	MKM	MM
10	O.S 276/2018	HEARING	MKM	SAK
11	O.S 204/2018	HEARING	GC	BSM
12	O.S 312/2018	HEARING	RM	MKM
13	O.S 148/2019	HEARING	ARN	-
14	O.S 324/2019	HEARING	VC	HMM
15	C.MIS 434/2018	HEARING	CVK	-


7/11/2020
**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 18.09.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.